

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No.94/(MAH)/2011  
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 26.08.2016

NAME OF THE PARTIES: Mr. Rajendra Deodhar

V/s.  
M/s. Deodhar Holiday Resorts Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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**ORDER**

C.P. No. 94/397-398/<sup>CLB.</sup>~~NCLT~~/MAH/2011

1. None present appeared. <sup>or</sup> Since the matter has come for the first time before The National Company Law Tribunal, the Bench Officer is directed to inform the next date to both the parties. List the matter for hearing on 07.10.16

**sd/-**

Dated: 26.08.2016

**Shri B.S.V. Prakash Kumar**  
Member (Judicial)